

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 205
Cont. A (CA) No. 01/425/JPR/2022
In
CP No. 09/241-242/JPR/2022
Under Section 425 of
Companies Act, 2013

In the matter of:

Satya Narayan Gupta

...Petitioner

Versus

Silver Soil Industrial Park Pvt. Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Sandeep Taneja, Adv.

ORDER

Heard Mr. Sandeep Taneja, Adv. appearing for the Petitioner. List the matter on 09.10.2023.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

September 15, 2023